

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 28th day of February, 2019

ORIGINAL APPLICATION NO. 330/00980/2017

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Subhash Chandra SarojApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri V.K. Sharma/Deepak Singh

Advocate for the Respondents : Shri M.K Singh

O R D E R

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None present for the applicant. Shri Satish Sahu proxy counsel for Shri M.K Singh, counsel for the respondents.

2. From perusal of file, it is evident that on the last listed date i.e., 26.02.2019, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Manish/-